Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal No. 22 of 2013

Dated : 12th February, 2013

Present: **Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of

Tamil Nadu Generation & Distribution Corporation …Appellant(s)
Versus
M/s. Lanco Tanjore Power Co. Ltd. & Anr. …Respondent(s)

Counsel for the Appellant(s) : **Mr. S. Vallinayagam**

Counsel for the Respondent (s) : **Mr. Vinod Kumar for R-1**
Mr. R. Selvakumar for R-2

ORDER

The Learned Counsel for the Respondent no. 1 has filed reply today after serving copy on the other side. The Learned Counsel for the Appellant wants some time to file rejoinder. Accordingly, he is permitted to file rejoinder on or before 27.2.2013 after serving copy on the other side.

Post the matter for hearing on **07.03.2013 at Chennai Circuit Bench.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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